

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **17.01.2025** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 15/2025 To dispense with IA No. 74/2025 For Condone Delay IA No. 75/2025 For Stay IA No. 76/2025	Jigsaw Solutions Vs CA S. Kannan Liquidator of Inasra Technologies Pvt. Ltd.	Mr. Sandeep Kumar Ambalavanan	
2.	Comp App (AT) (CH) (Ins) No. 17/2025 For Urgent Hearing IA No. 80/2025 For Stay IA No. 81/2025 For Exemption IA No. 82 & 83/2025	Suryalakshmi Cotton Mills Ltd. Vs Kalavakolanu Murali Krishna Prasad RP of Rajvir Industries Ltd. & Anr.	Mr. Pranay Sohini	
3.	Comp App (AT) (CH) (Ins) No. 18/2025	S.Rajagopal Liquidator of Sri Vari Metal Works (P) Ltd. Vs Punjab National Bank & 6 Ors.	Mr. B Dhanaraj	
4.	Comp App (AT) (CH) No. 06/2025 For Stay IA No. 68/2025	New Tirupur Area Development Corporation Ltd. Vs Aidqua Holdings (Mauritius) Inc. & Anr.	Ms. Priyadarshini Natarajan	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No.909/2022 To Adv. Hg. IA No. 715/2024	T Venkatram Reddy Vs L&T Finance Ltd. & Anr.	Ms. Krutika Raghavan	Mr. Shabbeer Ahmed R1 Mr. Philip Mathew R2
6.	Contempt Case (AT) No. 2/2022	Shri Venkat Sudhakar Sathur Vs Dictasol (India) Pvt. Ltd. & 10 Ors.	Mr. S Ram Babu	Mr.R Imayavaramban - R2

7.	Comp App (AT) (CH) (Ins) No. 52/2023 Leave to file IA No. 183/2023 To dispense with IA No. 184/2023	C Ganapathy Vs KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors. WITH	Mr. S Murugan	Mr. Sandeep Kumar Ambalavanan- R9 R11
8.	Comp App (AT) (CH) (Ins) No. 63/2023 Leave to file IA No. 231/2023 To dispense with IA No. 232/2023	N Krishnan Vs KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors. WITH	Mr. S Murugan	Mr. Sandeep Kumar Ambalavanan- R9 R11
9.	IA No. 235/2023 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 64/2023 Leave to file IA No. 234/2023 To dispense with IA No. 236/2023	D Ramjee Vs KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors.	Mr. S Murugan	Mr. Sandeep Kumar Ambalavanan- R9 R11
10.	IA No. 59/2025 (For Direction) in Comp App (AT) (CH) (Ins) No. 403/2024 For Stay IA No. 1098/2024 For Exemption IA No. 1099/2024	Rocksand Minerals Pvt. Ltd. Vs J. Karthiga (Resolution Professional of GK Steel and Allied Industries Ltd.) & 7 Ors. WITH	Mr. SM Vivekanandh	Mr. Ravi Rajagopalan- R6 R7 Mr. ML Ganesh- R8
11.	Comp App (AT) (CH) (Ins) No. 404/2024 For Exemption IA No. 1100/2024 For Stay IA No. 1101/2024	Rocksand Minerals Pvt. Ltd. Vs International Asset Reconstruction Co Pvt. Ltd (IARCL) & 2 Ors.	Mr. SM Vivekanandh	Mr. Ravi Rajagopalan- R1 R2 Mr. ML Ganesh- R3

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT) (CH) (Ins) No. 412/2022	SR Shriram Shekher, Liquidator of RLS Alloys Pvt. Ltd. Vs The Goods and Services Tax Dept. & 2 Ors.	Mr. Ramaswamy Meyyappan	Mr. B Vijay
13.	Comp App (AT) (CH) No. 77/2023 For Stay IA No. 1065/2023	Sasisri Extractions Ltd & 4 Ors. Vs M Srinivasa Rao & 6 Ors.	Mr. Pramod Kumar	Dr. KS Ravichandran Ms. Manjula Devi R1, R2 R4 & R6
14.	Comp App (AT) (CH) (Ins) No. 103/2024	Asmitha Microfin Ltd. Vs Reserve Bank of India & 5 Ors.	Mr. CV Shailandharan	Mr. M Kumaresan- R1 Mr. Anand- R2 Mr. Pranava Charan R3 Mr. Menon-R4 Mr. Varun Srinivasan R5

15.	Comp App (AT) (CH) (Ins) No. 234/2024 For Stay IA No. 621/2024	Axis Bank Ltd. Vs Karvy Forde Search Pvt. Ltd.	Mr. Shabbeer Ahmad	Ms. Kopal Sharraf
16.	Comp App (AT) (CH) (Ins) No. 83/2024	Madhu Desikan Liquidator of Connexions Retail Stores Pvt. Ltd. Vs Deutsche Bank WITH	Mr. B Ramana Kumar	Mr. AG Sathyanarayana
17.	Comp App (AT) (CH) (Ins) No. 84/2024	Madhu Desikan Liquidator of Connexions Retail Stores Pvt. Ltd. Vs Deutsche Bank	Mr. B Ramana Kumar	Mr. AG Sathyanarayana
18.	Comp App (AT) (CH) (Ins) No. 235/2024 For Stay IA No. 624/2024	K Narayanasamy, Suspended Director of GK Steel and Allied Industries Limited Vs J.Karthiga, RP of GK Steel and Allied Industries Ltd. & 4 Ors.	Ms. Lily Francis	Mr. VV Sivakumar R1
19.	Comp App (AT) (CH) (Ins) No. 303/2024 For Stay IA No. 804/2024 For Exemption IA No. 805 & 806/2024	Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Ltd. Vs National Highways Authority of India (NHAI) & 2 Ors. WITH	Mr. HK Chaturvedi	Mr. CS Chauhan R1
20.	Comp App (AT) (CH) (Ins) No. 304/2024 For Stay IA No. 808/2024 For Exemption IA No. 807 & 809/2024	Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Ltd. Vs National Highways Authority of India (NHAI) & 2 Ors.	Mr. HK Chaturvedi	Mr. CS Chauhan R1
21.	Comp App (AT) (CH) (Ins) No. 347/2024 For Stay IA No. 951/2024	Maahendra Kumar Agarwal Vs PTC India Financial Services Ltd. & Anr.	Ms. Elamathi MS	Mr. Devvart Rana- R2/IRP
22.	Comp App (AT) (CH) (Ins) No. 353/2024	Govt. of Tamil Nadu, Commercial Tax and Registration Dept. Vs Ramesh Khandelwal & Anr.	Mr. B Vijay	Mr. Sriram Venkatavaradan- R1 Mr. T Ravichandran R2

23.	Comp App (AT) (CH) (Ins) No. 409/2024	Jindal Steel & Power Limited Vs Sanjay Gupta Liquidator, Lanco Babandh Power Ltd.	Mr. Anirudh Krishnan	
24.	Comp App (AT) (CH) (Ins) No. 431/2024 For Stay IA No. 1181/2024	Vasudev Bissa Director of Arisu Retail Pvt. Ltd. Vs PDB Venture Pvt. Ltd	Mr. A Ram Kumar	Mr. Perikal K Arjun

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25.	Comp App (AT) (CH) No. 06/2024 For Urgent Hearing IA No. 121/2024 For Stay IA No. 122/2024	Rajeev Vidyadharan alias Rajeev Anchal & 3 Ors. Vs PJ Mathews & 27 Ors.	Dr.KS Ravichandran, PCS	Mr. Bijoy P Pulipra R1-R8 Mr. Ajakumar-R10-R12 Mr. EK Kumaresan R16 R17
26.	Comp App (AT) (CH) (Ins) No. 262/2023 For Stay IA No. 549/2024	John Joseph PA Vs CA Jasin Jose, Liquidator of Sargam Builders Pvt. Ltd & 2 Ors	Mr. Vinay Mathew Joseph	Mr. Harikumar G Nair-R1 Ms. Deepa Harigovind-R2 Mr. Babu Karukapadath- R3
27.	Comp App (AT) (CH) (Ins) No. 309/2024 For Stay IA No 829/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr. WITH	Mr. Mayan H Jain	Mr.Nityavendhan K R1 R2
28.	Comp App (AT) (CH) (Ins) No. 310/2024 For Stay IA No. 828/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr.	Mr. Mayan H Jain	Mr.Nityavendhan K R1 R2
29.	Comp App (AT) (CH) No. 21/2021 For Urgent Hearing IA No.263/2023	Ravi Kizhedath & Anr. Vs Hearts Malabar Clinical Solutions Pvt. Ltd. & 4 Ors.	Mr. Bijoy P Pulipra	Dr. KS Ravichandran R1- R3 Mr. Sankar P Panicker-R4, R5
30.	TA (AT) No. 184/2021 (CA (AT) (Ins) No. 210/2020 For Stay IA No. 550/2020)	Rakesh P Sheth Vs Indus Cityspaces and Constructions Pvt. Ltd.	Mr. Udian Sharma	Mr. B Arvind Srevatsa
31.	Comp App (AT) (CH) No. 61/2021 For Stay IA No. 698/2021 For Exemption IA No. 700/2021 For Directions IA No. 86 & 808/2023 For Additional docs. IA No. 809/2023	DRS Logistics Pvt. Ltd. & 4 Ors Vs Anjani Kumar Agarwal & 10 Ors WITH	Mr. TK Bhaskar	Mr. CV Shailandhran R1- R6 Mr. Kushagra Pandit R7, R8 & R10, R11

32.	Comp App (AT) (CH) No.1/2022 For Direction IA No. 192/2022	Anjani Kumar Agarwal & 5 Ors. Vs DRS Logistics Pvt. Ltd. & 10 Ors.	Mr. CV Shailandhran	Ms. Kriti Mewar-R1, R2, R7 & R11 Mr. T.K. Bhaskar- R3 Mr. Kushagra Pandit R4, R5, R8 & R10
33.	Comp App (AT) (CH) (Ins) No. 192/2021 Leave to file IA No. 390/2021 For Exemption IA No. 391/2021 For Stay IA No. 392/2021	Telangana State Southern Power Distribution Co Ltd. Hyderabad Vs Nethi Mallikarjuna Shetty, RP of Techtron Poly Lenses Ltd. & Anr.	Mr. AS Aravind	Mr.Y Suryanarayana R1 Mr.Shabbeer Ahmed R2
34.	Comp App (AT) (CH) No. 36/2022	PA Hamza Vs TP Anil kumar & 11 Ors.	Ms. Harshini Jhothiraman	Mr. Allwin Godwin R1- R4 Mr. Alishan Naqvee R5- R12
35.	Comp App (AT) (CH) No. 55/2022 For Stay IA No. 627/2022 For Interim Injunction IA No. 628 & 629/2022 For Direction IA No. 630/2022	Najma Meeran & 3 Ors. Vs GMP Properties Pvt. Ltd. & 5 Ors.	Mr. Thriyambak J Kannan	Mr. Arun C Mohan R1, R3, R4, R6 Mr. B Dhanraj- R2 M/s Gupta & Ravi-R5
36.	Comp App (AT) (CH) (Ins) No. 106/2022	G. Sreevidhya Vs Karismaa Foundations Pvt. Ltd.	Mr. R Parthasarathy	Mr. Udian Sharma
37.	Comp App (AT) (CH) (Ins) No.153/2022 For Stay IA No. 358/2022 For Exemption IA No. 359/2022	Telangana State Trade Promotion Corporation Ltd. Vs AP Gems & Jewellery Park Pvt. Ltd. & 2 Ors	Mr. Abhishek Jenasenan	Mr. Avinash Krishnan Ravi- R1 Mr. T Sai Krishnan R2 Mr. P Soma Shekar Reddy- R3
38.	Comp App (AT) (CH) (Ins) No. 303/2023 For Stay IA No. 929/2023 For Directions IA No. 928/2023 For Exemption IA No. 927/2023	NWCC Supply Chain Solutions Pvt. Ltd. Vs Metro Cash & Carry India Pvt. Ltd. WITH	Mr. Gagan Chhabra	Mr. M Roshan Atiq
39.	Comp App (AT) (CH) (Ins) No. 304/2023 For Stay IA No. 931/2023 For Directions IA No. 932/2023 For Exemption IA No. 930/2023	North West Carrying Company, LLP Vs Metro Cash & Carry India Pvt. Ltd.	Mr. Gagan Chhabra	Mr. M Roshan Atiq
40.	Comp App (AT) (CH) (Ins) No. 305/2022 For Stay IA No. 114/2023	Arkie Atelier Design India Pvt Ltd. Vs Nippon Life India AIF Management Ltd & Anr.	Mr. AS Sathish Kumar, CS	Mr. JR Jayant-R1, R2 CS

41.	Comp App (AT) (CH) (Ins) No. 353/2022 For Stay IA No. 799/2022	K Subramanian Vs K Parameswaran Nair, Erst. RP & Suspended Liquidator of Sree Bhadra Parks & Resorts Ltd. & 5 Ors.	Mr. Mayan H Jain	Mr. Vinod PV Ms. Reetha D - R1
42.	Comp App (AT) (CH) (Ins) No. 294/2023	Enforcement Directorate, Mumbai Zonal Office-I Vs Dr. KV Srinivas & 3 Ors.	Mr. Zoheb Hossain	Mr. P Soma Shekar Reddy- R2 Mr. Polkampally Pavan Kumar Rao R3 Mr. Abhishek Jenasenan- R4
43.	Comp App (AT) (CH) (Ins) No. 19/2024 For Stay IA No. 66 & 714/2024	Union Bank of India Stressed Asset Management Branch Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd.	Mr. Bhagavath Krishnan	Ms. Lakshana Viravalli
44.	Comp App (AT) (CH) No. 25/2024 For Stay IA No. 451/2024	Ravi Shankar Gopalakrishnan Vs Hyderabad Pollution Controls Ltd & 2 Ors.	Mr. K Rajendran	Dr. SV Ramakrishna R2 R3

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - (a) **Item No.** (b) **Name** (c) **Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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2. Website: www.nclat.nic.in